

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2042
ANSWERED ON –17/12/2025

EXPANSION OF NATIONAL HIGHWAY PROJECT IN KUSHINAGAR

2042. SHRI RATANJIT PRATAP NARAIN SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the current status of the major National Highway (NH) expansion project passing through Kushinagar district;
- (b) the timeline for completing the construction of bypasses and flyovers in congested areas of Kushinagar town;
- (c) the steps taken to address the reported land acquisition hurdles delaying NH projects;
- (d) the funds allocated for installing road safety features (crash barriers, lighting) on high-traffic NH sections; and
- (e) the measures to ensure timely payment of compensation to affected landowners?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Development and maintenance of National Highways (NHs) is a continuous process. The status of ongoing/ sanctioned development works on NHs passing through Kushinagar district is at Annexure.
- (b) Two number of 2-lane flyover for Kushinagar town have already been completed in November, 2024. Construction of Kasya bypass has been included under the work of “Four laning of NH-727 from Km.0.000 to 23.810 & 2 Lane with paved shoulder from 23.810 to 46.500 on Hybrid Annuity Mode” which has been sanctioned in February 2024.
- (c) to (e) The land acquisition for the National Highways project is a continuous process and the Competent Authority for Land Acquisition (CALA) is responsible for the preparation of the

awards. The key land acquisition challenges are outdated land records, disputed ownership, and delays in the revision of circle rates.

BhoomiRashi portal has been made for processing of notifications for land acquisition under National Highways (NH) Act, 1956 from April, 2018. The notifications issued through the BhoomiRashi Portal are:-

- (i) Appointment of the competent authority under Section 3(a) of the NH Act
- (ii) Intent of acquisition, under Section 3A of the NH Act
- (iii) Declaration of acquisition, under Section 3D of the NH Act

Further, the Government has shifted to the BhoomiRashi portal integrated with Public Finance Management System (PFMS) for online direct payment of compensation to the land-owners.

To expedite the dispute resolution mechanism, the notification for the appointment of the Arbitrators (on recommendation of the State) is done through BhoomiRashi Portal. Furthermore, to enhance the transparency, the portal is also integrated with Aadhar database.

The road safety features such as crash barriers, street lights, delineators, road studs, rumble strips etc. are generally constructed as part of an NH development projects. However, standalone Road Safety works are also sanctioned as per site requirement for rectification of Black Spots. Funds for implementation of such Road Safety Works are met from overall available budgetary outlays for development.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2042 FOR ANSWER FOR 17.12.2025 ASKED BY SHRI RATANJIT PRATAP NARAIN SINGH REGARDING EXPANSION OF NATIONAL HIGHWAY PROJECT IN KUSHINAGAR.

STATUS OF ONGOING / SANCTIONED WORKS ON NHs PASSING THROUGH KUSHINAGAR DISTRICT

Sr. No.	NH No.	Name of Work	Date of sanction	Length (km)	TPC (Rs Cr.)	Agreement amount (Rs Cr.)	Appointed date	Physical Progress %	Target date of completion
1	27	Construction of underpass as long-term measures at km. 305+640, km. 307+630, km. 339+100, Km. 345+300 & Km. 364+200 at the stretch of 4- laning of Gorakhpur- Kasia-UP/Bihar Border section of NH-27	22.09.2025	6.16	172.48	110.32	26.06.2025	9.98	26.12.2026

Sr. No.	NH No.	Name of Work	Date of sanction	Length (km)	TPC (Rs Cr.)	Agreement amount (Rs Cr.)	Appointed date	Physical Progress %	Target date of completion
2	727	Four laning of NH-727 from Km.0.000 to 23.810 & Two lane with paved shoulder from 23.810 to 46.500 including Kasya bypass	22.02.2024	46.5	1544.42				At Pre-construction stage
3	727B	Rehabilitation and up-gradation to two-lane with paved shoulder configuration from Km. 0.000 to Km. 7.800 and Km. 35.400 to Km. 52.345 (Design length 24.745 Km., except Bihar portion) of NH-727 B (Tamkuhiraj to Bihar Border and Bihar Border to Majhauri)	24.03.2023	24.75	701.02	192.27	29.01.2025	65	30.07.2026
4	27	Strengthening and improvement of Gorakhpur- Kasia- UP/ Bihar Border Section of NH-27 from CH: Km. 330.002 to 366.117	13.05.2025	36.12	171.94	85.52	25.04.2025	92	31.01.2026
